

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-19-2020

Vikas Parishad Mandrem & Anr. ... Petitioners

Versus

State of Goa & Ors. ... Respondents

Mr. Parag Rao, Advocate for the petitioners.

Mr. D. Pangam, Advocate General along with Mr. P. Arolkar,
Additional Government Advocate for the State.

Ms. A. Agni, Senior Advocate along with Ms. J. Sawaikar, Advocate for
the Respondent-Goa University.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 14th December, 2020

P.C.

Stand over to 04.01.2021 for final disposal at the admission stage.
Therefore, place this matter at the end of the Admission Board.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.